

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 7
(IB)-1464(PB)/2018

IN THE MATTER OF:

A'SYKno Capital Services Pvt. Ltd. Petitioner/Applicant
Vs.
Rattan India Power Ltd. Respondent

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.12.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Sh. V. K. SUBBURAJ
Hon'ble Member (T)

PRESENTS:

For the Petitioner(s) : -
For the Respondent : -

ORDER

CA-1360(PB)/2018

No ground for preponement.

Dismissed.

— Sd —

(M.M.KUMAR)
PRESIDENT

— Sd —

(V. K. SUBBURAJ)
MEMBER(TECHNICAL)